

Annexure-2

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP: 16/12/2022; List of creditors as on: 22/02/2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed		Nature of claim	By guarantee covered	Whether related party?	% of voting share in CoC					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Jitender Kothari

Resolution Professional of CIRP of
RNP Marketing and Cargo Private Limited
IP Regn. No. IBB/I/PA-001/IP-P00540/2017-2018/10965
AFA No. AA/1/10965/02/210923/104532 valid upto 21/09/2023